

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

&

Appeal No. 21of 2014 & IA-28 of 2014

Dated : 12th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No.258 of 2013

India Wind Power Association ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for
R-3, 6, 12 & 14
Ms. Suparna Srivastava a/w
Mr. S.R. Pandey, Mr. S.T. Anada
(Reps.) for R-1

**Appeal No. 21 of 2014 &
I.A. No. 28 of 2014**

In the matter of:

Indian Wind Energy Association & Ors.Appellant(s)

Versus

Gujarat Electricity Reg. Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Meghana Aggarwal
Mr. Hemant Singh

Mr. Matrugupta Mishra

Counsel for the Respondent(s):

Ms. Suparna Srivastava a/w
Mr. S.R. Pandey & Mr. S.T. Anada
(Reps.) for R-1
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

ORDER

We have heard the learned counsel for Appellant for some time.

Post these matters for further hearing on **15.12.2014.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Hcj/Ts